

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT:

THE HONOURABLE MR.JUSTICE C.S. DIAS

FRIDAY, THE 24TH DAY OF APRIL 2020/4TH VAISAKHA, 1942

Bail Application No. 2306 of 2020

(Crime No. 1074/2019 of the Chavara Police Station, Kollam District)

PETITIONER/ 1st ACCUSED

Tonny @ Johnson,
Aged 42 years, S/o Bruno,
Ammini Cottage, Neendakara Muri,
Neendakara (PO), Kollam District.

By Adv. Sri N.Sunil Joseph

RESPONDENTS/COMPLAINANTS

1. State of Kerala

Represented by the Public Prosecutor,
High Court of Kerala, Ernakulam, PIN- 682 018

2. The Station House Officer,

Chavara Police Station, Chavara (PO), Kollam district,
PIN- 691 583.

By Public Prosecutor Sri.C.N.Prabhakaran

THIS B.A. HAVING BEEN FINALLY HEARD ON 24.04.2020, THE COURT ON THE SAME DAY PASSED THE FOLLOWING:

C.S.DIAS, J.

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BA No.2306 of 2020

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Dated this the 24th day of April, 2020.

ORDER

Heard the learned counsel for the petitioner and
the learned Public Prosecutor.

Post on 30.4.2020 for further consideration.

**C.S.DIAS
JUDGE**

sks/24.4.2020